

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-623(ND)/2018

IN THE MATTER OF:
M/s JM Kapoor & Co.
vs
M/s Novex Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC 2016

Order delivered on 22.01.2019

Coram:

R.VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant :
For the Corporate Debtor :

ORDER

None appears for the applicant. Post the matter on 07.02.2019.

-Sd-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Varinder Kumar